

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

CP No. 29/Chd/Hry/2023

IN THE MATTER OF:

Daljit Singh Saini ... **Petitioner**

Versus

Standard Auto Engineers Pvt. Ltd. ... **Respondent**

Under Section: 241, 242, CA 2013

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer